

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 89 OF 2018 &  
IA NO. 843 OF 2017**

**Dated: 31<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr.S.D. Dubey, Technical Member**

**In the matter of:**

**Azure Photovoltaic Private Limited ..... Appellant(s)  
Versus  
Gulbarga Electricity Supply Corporation Limited &Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Ms. Anuradha Mukherjee  
Ms. ShikhaTandon  
Mr. Robin Grover  
Mr. Rahul Chauhan  
Ms. AkritiGandotra

Counsel for the Respondent(s) : Ms. Ragima R. for R-1

**ORDER**

List the matter for further hearing on **14.09.2019**, as agreed by learned counsel appearing for both the parties.

**(S. D. Dubey)  
Technical Member**

**(Justice ManjulaChellur)  
Chairperson**

*Ts/js*